

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:905
ANSWERED ON:04.08.2011
VOTER IDENTITY CARD
Patel Shri R.K. Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has issued photo voter identity (ID) cards to all the voters in the country;
- (b) if so, the number of voters who have been issued photo voter ID card as on date, district-wise and State-wise;
- (c) the total expenditure spent thereon, State-wise;
- (d) the total number of voters who do not get their voter ID cards, State-wise;
- (e) whether the Government proposes to make stringent rule/take strict action to develop and issue photo voter ID card in fixed time-frame to every voter; and
- (f) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a): No, Madam.
- (b): 656289725. State-wise details as on 03.05.2011 attached as Annexure-I.
- (c): The expenditure in this regard is shared between the Government of India and the States/UTs on a 50:50 ratio. The Central Government's share of expenditure released to the States/UTs during 2010-11 is attached as Annexure-II.
- (d): 72420462. State-wise details as on 03.05.2011 attached as Annexure-I.
- (e) & (f): The Election Commission of India has stated that every effort is being made to issue Voter Identity Cards to all the remaining electors as expeditiously as possible.